

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1369 OF 2004

YEDLA SRINIVASA RAO

Appellant (s)

VERSUS

STATE OF A.P.

Respondent(s)

(With office report )

WITH APPEAL(CRL) NO. 1370 of 2004

(With office report)

Date: 13/06/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE ALTAMAS KABIR

(VACATION BENCH)

For Appellant(s)

Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s) Mrs.D. Bharathi Reddy,Adv.

UPON hearing counsel the Court made the following

O R D E R

It is stated that on account of some personal inconvenience, learned counsel

for the petitioner is not available for arguing this matter.

Call the matter after summer vacation.

(Shashi Sareen)

(V.P.Tyagi)

